



NOTIFICATION No. 81 / 2017

I

Thiru T.Chandrasekaran, District Judge, functioning on other duty as Additional Registrar (Vigilance), High Court, Madras, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai in G.O.(Ms).No. 92, Labour and Employment (D2) Department, dated 08.05.2017, is transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, in the existing vacancy.

Tmt. R.Xaverin Arul Felicita, District Judge, functioning as Presiding Officer, II Additional Labour Court, Chennai, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Chennai in G.O.(Ms).No.92, Labour and Employment (D2) Department, dated 08.05.2017, is transferred and posted as Presiding Officer, Principal Labour Court, Chennai, in the existing vacancy.

Thiru M.Suresh Viswanath, District Judge, functioning as Chairman, Permanent Lok Adalat, Perambalur, who has been appointed on transfer as Presiding Officer, Labour Court, Salem in G.O.(Ms).No.92, Labour and Employment (D2) Department, dated 08.05.2017, is transferred and posted as Presiding Officer, Labour Court, Salem, in the existing vacancy.

Tmt. T.Krishnavalli, District Judge, functioning as Chairman, Permanent Lok Adalat, Madurai, who has been appointed on transfer as Presiding Officer, Labour Court, Madurai in G.O.(Ms).No. 92, Labour and Employment (D2) Department, dated 08.05.2017, is transferred and posted as Presiding Officer, Labour Court, Madurai, in the existing vacancy.

Tmt. S.Selva Sundari, District Judge, functioning as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Nagapattinam, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Vellore in G.O.(Ms).No.92, Labour and Employment (D2) Department, dated 08.05.2017, is transferred and posted as Presiding Officer, Principal Labour Court, Vellore, vice Tmt. N.Uma Maheswari, transferred.

II

Tmt. N.Uma Maheswari, Presiding Officer, Principal Labour Court, Vellore, is transferred and posted as Additional District Judge, Dindigul, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 16.05.2017.

16/05/2017
REGISTRAR GENERAL.

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Registrar (Vigilance), High Court, Madras.
4. The Presiding Officer, Principal Labour Court, Chennai.
5. The Presiding Officer, Labour Court, Salem/Madurai.
6. The I Additional District Judge, Dindigul.
7. The Principal Judge, City Civil Court, Chennai.
8. The Principal District Judges, Salem / Vellore / Madurai / Nagapattinam, Perambalur and Dindigul.
9. The Chief Judicial Magistrates, Salem / Vellore / Madurai / Nagapattinam, Perambalur and Dindigul.
10. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
11. The Pay and Accounts Officer, High Court, Madras.
12. The Pay and Accounts Officer, Madurai.
13. The Treasury Officers, District Treasury, Salem / Vellore / Nagapattinam / Perambalur / Dindigul.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to Hon'ble The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
15. The Official Assignee, High Court, Madras.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.

17. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
18. The Director, Tamil Nadu State Judicial Academy, Chennai-28.
19. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
20. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
21. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
22. The Chief Accounts Officer, High Court, Madras.
23. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
24. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
25. The Technical Director, NIC, High Court, Madras.
26. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
27. The Record Keeper, A.D. Records, High Court, Madras.

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OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges - Transfer and Postings – Notification issued -
Joining instructions - Issued.

Ref: High Court's Notification No. 81 / 2017, dated : 16.05.2017.

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Thiru. T.Chandrasekaran, District Judge, functioning on other duty as Additional Registrar (Vigilance), High Court, Madras, who has been transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, in the High Court's Notification cited above, is required to hand over charge of his post to the Registrar (Vigilance), High Court, Madras on 31.05.2017 A.N. and take charge of his new post on 01.06.2017 F.N., without fail.

Tmt. R.Xaverin Arul Felicita, District Judge, functioning as Presiding Officer, II Additional Labour Court, Chennai, who has been transferred and posted as Presiding Officer, Principal Labour Court, Chennai, in the High Court's Notification cited above, is required to take charge of her new post, immediately, without fail. After taking charge of her new post, she is required to hold full additional charge of the post of Presiding Officer, II Additional Labour Court, Chennai, until further orders.

Thiru. M.Suresh Viswanath, District Judge, functioning as Chairman, Permanent Lok Adalat, Perambalur, who has been transferred and posted as Presiding Officer, Labour Court, Salem, in the High Court's Notification cited above, is required to hand over charge of his post to the Sessions Judge, Mahila Court, Perambalur, immediately, and take charge of his new post immediately without availing full joining time.

Tmt. T.Krishnavalli, District Judge, functioning as Chairman, Permanent Lok Adalat, Madurai, who has been transferred and posted as Presiding Officer, Labour Court, Madurai in the High Court's Notification cited above, is required to hand over charge of her post to the II Additional District Judge (CBI cases), Madurai, immediately and take charge of her new post on the same day without fail.

Tmt. S.Selva Sundari, District Judge, functioning as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Nagapattinam, who has been transferred and posted as Presiding Officer, Principal Labour Court, Vellore, in the High Court's Notification cited above, is required to hand over charge of her post to the District Judge, Nagapattinam, immediately and take charge of her new post from Tmt. N.Uma Maheswari, Presiding Officer, Principal Labour Court, Vellore, immediately, without availing full joining time.

On relief, Tmt. N.Uma Maheswari, is required to take charge of her new post of Additional District Judge, Dindigul, immediately, without availing full joining time.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of the additional posts, until further orders.

HIGH COURT, MADRAS.

DATED: 16.05.2017.

Dr. S. M. S. 16/05/2017
REGISTRAR GENERAL.

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Registrar (Vigilance), High Court, Madras.
4. The Presiding Officer, Principal Labour Court, Chennai.
5. The Presiding Officer, Labour Court, Salem/Madurai.
6. The I Additional District Judge, Dindigul.
7. The Sessions Judge, Mahila Court, Perambalur.

7. The Sessions Judge, Mahila Court, Perambalur.
8. The II Additional District Judge (CBI Cases), Madurai.
9. The Principal Judge, City Civil Court, Chennai.
10. The Principal District Judges, Salem / Vellore / Madurai / Nagapattinam, Perambalur and Dindigul.
11. The Chief Judicial Magistrates, Salem / Vellore / Madurai / Nagapattinam, Perambalur and Dindigul.
12. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
13. The Pay and Accounts Officer, High Court, Madras.
14. The Pay and Accounts Officer, Madurai.
15. The Treasury Officers, District Treasury, Salem / Vellore / Nagapattinam / Perambalur/ Dindigul.

Copy to:

The Record Keeper, A.D. Records, High Court, Madras.